

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 189 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2021

Name of the Company: Saroj Ramesh Bhagat Proprietor Raas Impex
V/s
Surshti Exports Pvt Ltd

Section: 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Santosh D Goenka appeared for the Operational Creditor.

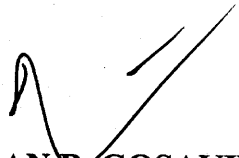
Learned Counsel Mr. A S Panesar appeared for the Corporate Debtor.

Pleadings are complete.

Matter to appear for further consideration on 23.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 8th day of February, 2021


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)